

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ),  
TIS HAZARI COURTS, DELHI

**ADVISORY**

It has been brought to the notice of the undersigned that despite previous advisories, some of the Judicial Officers holding virtual courts do not start hearings at sharp 10:00 am, which is not appropriate.

It has also been brought to the notice of the undersigned that some of the Judicial Officers, while holding virtual courts do not wear official uniform and focus the web camera in such a manner that it projects visual of their face only, which is not appropriate.

It is therefore again advised that on the days of virtual hearings, all concerned Judicial Officers should start their virtual court working at 10:00 am sharp.

It is also advised that all concerned Judicial Officers, holding courts virtually or physically should ensure themselves to be in official uniform.

GIRISH  
KATHPALIA

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KATHPALIA  
Date: 2020.10.30 22:58:33  
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(GIRISH KATHPALIA)  
DISTRICT & SESSIONS JUDGE (HQ)  
TIS HAZARI COURTS,  
DELHI

Dated:30.10.2020

Ref. No. 38265-38445 /DJ/Covid19 Lockdown/Discipline/2020 dated: 30.10.2020

Copy forwarded for information & necessary action to :

1. The Registrar General, High Court of Delhi, New Delhi
2. Principal District & Sessions Judges, all Districts & RACC, Delhi/New Delhi with the request to circulate it amongst Judicial Officers posted in their respective Districts
3. All Judicial Officers posted in Tis Hazari Courts, Delhi
4. Principal Judge, Family Courts (HQ) with the request to circulate it amongst all Judges of Family Courts
5. Sh. V.K. Bansal, Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi with the request to circulate it amongst all Trainee Judicial Officers
6. The Website Committee (English/Hindi), THC, Delhi
7. The R&I Branch, Central for uploading on LAYERS
8. The PS to the undersigned

GIRISH KATHPALIA

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